Reserved

CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD.

Review Application No.4 A of 1986. arising out of

TRANSFER APPLICATION NO. 52 of 1986.

Laxman T

Applicant.

Versus

Union of India and another

Respondents.

Hon'ble D.S.Misra-Member-A Hon'ble G.S.Sharma-Member-J

(Delivered by Hen'ble D.S.Misra)

This is a review petition against the judgment and order dated 15.7.1986 passed by this Bench in Transfer Application no. 52 of 1986 dismissing his appeal for correction of his date of birth.

- 2. In the appeal decided by us under section 29 of the Administrative Tribunals Act, the appellant (now applicant) had challenged the judgment and decree of the learned trial court dismissing his suit for correction of the date of birth from 1.7.1922 to 1.7.1932 and awarding consequential benefits arising therefrom.
- 3. The applicant appeared before us in person and repeated verbally the points mentioned in the review petition. During the trial of the case, the applicant had accepted all the documents filed by the defendants in which the applicant himself had recorded his date of birth as 1.7.1922. These are number of documents duly signed by him showing his date of birth as 1.7.1922. He himself was unable to produce any document in support of his contention that his correct date of birth was 1.7.1932. If the date of birth claimed by the applicant is accepted, he would be deemed to have started service with Burmess Railway at the young age of 7 years. He was taken in the service of the Indian

Se

Reilway sometimes in 1951, on the basis of his assertion that he I had worked for 12 years with the Burmese Railway. No new facts have been brought out in the review petition and we had already considered the entire evidence on record and also dealt with the same in the order, sought to be reviewed and no material fact had escaped our notice to consider the matter. We are, therefore, of the opinion that the review petition does not make out any case for review and is hereby rejected.

Member-A'3-X1.86

3/11/18 Member - J

JS/13.11.1986.